

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36135/2023

(Arising out of impugned final judgment and order dated 20-03-2023 in WPS No. 728/2018 passed by the High Court Of Jharkhand At Ranchi)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

PRAVIN KUMAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.209399/2023-CONDONATION OF DELAY IN FILING)

Date : 20-10-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. K M Nataraj, A.S.G.
Mr. Durga Dutt, Adv.
Mr. Vatsal Joshi, Adv.
Mr. B.k. Satija, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Heard Mr. Durga Dutt, learned counsel appearing for the petitioners. The counsel submits that the Railway's writ Petition challenging the order passed by the CAT was dismissed. This matter pertains to accelerated promotion, for the reserve category aspirants.

Since this Court has entertained another SLP arising out of the same order of the High Court dated 20.03.2023, issue notice.

Tag With SLP (C) Diary No.36541/2023.

[DEEPAK JOSHI]
COURT MASTER

[KAMLESH RAWAT]
ASSISTANT REGISTRAR